

**Government of India
Ministry of Youth Affairs & Sports
Department of Sports**

**LOK SABHA
UNSTARRED QUESTION NO. 204
TO BE ANSWERED ON 20.07.2026**

Strengthening Sports Infrastructure in Bihar

204. Shri Janardan Singh Sigriwal:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the Government has undertaken any measures for the development and strengthening of sports infrastructure in the State of Bihar during the last five years and the current year;

(b) if so, the details of the sports infrastructure projects sanctioned, completed and under implementation in the said State during the said period, year and district-wise;

(c) the details of funds sanctioned, released and utilized by the Government under the various schemes including the Khelo India Scheme (KIS) for development of sports infrastructure in Bihar during the last ten years, year-wise;

(d) whether any proposals for establishment/upgradation of stadiums, sports complexes and training centres received from the State Government during the said period; and

(e) if so, the details thereof along with the status of approval, release of fund and completion of such projects?

**ANSWER
THE MINISTER OF YOUTH AFFAIRS & SPORTS
[DR. MANSUKH MANDAVIYA]**

(a) and (b) 'Sports' being a State subject, the responsibility for development of sports, including development and strengthening of sports infrastructure, rests primarily with the respective State/Union Territory Governments. The Union Government supplements these

efforts by bridging critical gaps. The Khelo India Scheme and National Sports Development Fund (NSDF), implemented by this Ministry, under which financial assistance for development of sports infrastructure is provided are demand-driven schemes. The proposals received from the State/ Union Territory Governments and other eligible entities are considered for financial support, subject to their completeness, technical feasibility and availability of funds under the scheme. The details of the sports infrastructure projects approved and their sanctioned cost, funds released and their physical and financial progress, under the Khelo India Scheme and National Sports Development Funds (NSDF), across the country, including in State of Bihar, are available in public domain on the dashboards of the Ministry at <https://mdsd.kheloindia.gov.in> and <http://www.nsdf.yas.gov.in/nsdf-glance.html>, respectively.

(c) Funds are allocated and released Scheme-wise and not State/UT-wise. The details of funds allocated and expenditure incurred under various Sports Development Schemes of the Department of Sports across the country, including in the State of Bihar, during the last ten years are as under:

(amount in ₹ crore)		
Financial Year	Funds allocated	Expenditure incurred
2025-26	2347.14	2228.88
2024-25	2332.50	2136.97
2023-24	2380.86	2329.35
2022-23	1907.69	1879.99
2021-22	1993.00	1748.76
2020-21	1313.40	1304.12
2019-20	2000.00	1989.39
2018-19	1381.52	1297.38
2017-18	1393.21	1229.32
2016-17	1078.35	1074.66

(d) and (e) The receipt of project proposals from the State/UT Governments and other eligible entities is a continual process. The schemes of the Department of Sports cater to the needs of the entire country within its allocated budget for activities/programmes.
